

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2957  
ANSWERED ON:13.08.2003  
GOLDEN QUADRILATERAL PROJECT  
PUTTASWAMY GOWDA

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the sections of the Golden Quadrilateral funded by the Central Government;
- (b) the sections which are financed by the International Monetary Institutions and the total fund made available by the International Monetary Institutions for this purpose;
- (c) whether targets in respect of sections which are financed by the International Monetary Institutions are proposed to be revised;
- (d) if so, the details thereof; and
- (e) the reaction of the International Monetary Institutions in this regard ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SHRIPAD YESSO NAIK)

(a) and (b) All sections of Golden Quadrilateral (GQ) are funded by the Central Government except the following sections which are under implementation and funded by International Monetary Institutions as indicated :

SL No.	Section	Length (in km)	Financial Institution
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1.	Third National Highway Project for NH-2 in Uttar Pradesh, Bihar and Jharkhand	478	World Bank
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2.	Grand Trunk Improvement Project for NH-2 in Uttar Pradesh, Bihar and Jharkhand	420	World Bank
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3.	Surat-Manor Tollway Project for NH-8 in Gujarat, Maharashtra	175	Asian Development Bank
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4.	Western Transport Corridor Project for NH-4 in Karnataka	270	Asian Development Bank
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Total fund made available for above projects is US \$ 1525 million.

(c) to (e) Time extensions of a few months have been granted to six World Bank funded contracts of NH-2 and proposed to be granted to two Asian Development Bank funded contracts on NH-8.

It is expected that all externally funded sections of Golden Quadrilateral will be completed within closing dates of respective external loan.